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IN THE HIGH COURT OF DELHI AT NEW DELHI

C.A.(COMM.IPD-PAT) 169/2022 & I.As. 8920-21/2022 +

**ELTA SYSTEMS LTD** ..... Appellant

> Ms. Through: Rajeshwari Н. and Mr.

> > Deepanshu Nagar, Advocate.

(M:8826968200)

versus

THE CONTROLLER OF PATENTS ..... Respondent

> Mr. Harish Vaidyanathan Shankar, Through:

> > CGSC, Ms. S. Bushra Kazim, Mr. Srish Kumar Mishra and Mr. Sagar

Mehlawat, Advocates for UOI.

25 WITH

C.O.(COMM.IPD-PAT) 1/2022 & I.A. 3570/2022

THYSSENKRUPP ROTHE ERDE GERMANY GMBH ..... Petitioner

Through: Mr. Mahesh Kumar, Ms. Simran

Soni, Advocate. (M:9958944848)

versus

THE CONTROLLER OF PATENTS & ANR. ..... Respondents

> Mr. Harish Vaidyanathan Shankar, Through:

CGSC, Ms. S. Bushra Kazim, Mr. Srish Kumar Mishra and Mr. Sagar

Mehlawat, Advocates for UOI.

Mr. Bharath M.S., Mr. Sharma, Mr. V. S. Knshna & Ms.

Anusuya Nigam, Advocates for R-2.

26 And

C.O.(COMM.IPD-PAT) 3/2021 & I.As. 13644/2021, 3420/2022 +

DR. REDDYS LABORATORIES LIMITED & ANR..... Petitioners

Mr. J. Sai Deepak and Mr. Ankur Through:

Vyas, Advocates. (M:8690011102)

versus

THE CONTROLLER OF PATENTS & ORS. ..... Respondents





Through: Mr. Harish Vaidyanathan Shankar,

CGSC, Ms. S. Bushra Kazim, Mr. Srish Kumar Mishra and Mr. Sagar

Mehlawat, Advocates for UOI.

Mr. Sanjay Kumar, Ms. Arpita Sawhney, Mr. Priyansh Sharma, Ms. Meenal Khurana, Mr. Tabhay Tandon and Mr. Arun Kumar, Advocates for R-2. (M:9810404749)

CORAM:
JUSTICE PRATHIBA M. SINGH
ORDER
02.06.2022

- 1. This hearing has been done through hybrid mode.
- 2. Ld. Sr. counsel for the Respondent in *C.O.(COMM.IPD-PAT) 3/2022* is unavailable.
- 3. List on 14<sup>th</sup> July, 2022.
- 4. These are part heard matters.

PRATHIBA M. SINGH, J.

**JUNE 02, 2022** *dj*